

(c) what action is being taken by Government to put this Gasification Plant again into operation?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) The oil gasification plant has not been put of action by the fire. It had to be shut down because of the fire accident which occurred in the control room where some instruments were damaged.

(b) Some of the instruments are run by compressed Nitrogen gas obtained from the Ammonia Plant. It is suspected that some hydrogen gas might have got into the nitrogen line and caused the explosion and fire. The actual cause of the accident is being investigated by an Enquiry Committee.

(c) The damaged instruments have since been repaired and the plant was put back in operation on the 18th February, 1963.

Synthetic Drug Factory at Hyderabad

262. { **Shri Yallamanda Reddy:**
Shri Kolla Venkaiiah:

Will the Minister of Commerce and Industry be pleased to state at what stage is the construction of the Russian-aided Synthetic Drug Factory at Hyderabad in Andhra Pradesh?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): The construction work on the Administration Block, Rest House, Field Hostel for Soviet Experts, Storage Shed in the Plant areas and 264 residential quarters is in progress, like the work on railway siding, vertical levelling of the Plant site, storm water drains and roads and is expected to be completed according to schedule. The work on the factory production blocks would start in the next few months.

Bye-Elections

264. Shri Krishna Deo Tripathi:
Will the Minister of Law be pleased to state:

(a) the number of bye-elections to various State Assemblies and Lok Sabha held since the Third General Elections; and

(b) the votes secured and declared invalid in each contest by candidates together with their party-affiliations?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):

(a) Three bye-elections to the Lok Sabha and thirteen bye-elections to the Legislative Assemblies of States (other than Jammu and Kashmir) have been held since the Third General Elections, 1962.

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-888/63].

बाइसिकिल

२६६. { श्री कृष्ण देव त्रिपाठी :
श्री दलजीत सिंह :

क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम, द्वितीय तथा तृतीय पंच-वर्षीय योजनाओं के आरम्भ होने के समय तथा ३१ दिसम्बर, १९६२ को भारत में प्रयोग में लाये जाने वाली बाइसिकलों की संख्या क्रमशः कितनी थी ; और

(ख) तृतीय पंचवर्षीय योजना को पूरा होने पर यह संख्या कितनी होने का अनुमान है ?

बाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री कानूनगो) : (क) ठीक संख्या उपलब्ध नहीं है। बाइसिकिल उद्योग को विकास परिषद और टैरिफ आयोग द्वारा